

timates Committee (Tenth Lok Sabha) on the Ministry of Finance (Deptt. of Revenue) — Central Board of Excise and Customs.

each of the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

[English]

12.32 ½ hrs.

## PUBLIC ACCOUNTS COMMITTEE

### Sixty-Sixth and Sixty-Eighth Reports

SHRI BHAGWAN SHANKAR RAWAT (Agra): Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:—

- (1) Sixty-Sixth Report on Marketing by Indian Railways.
- (2) Sixty-Eighth Report on Action Taken on 24th Report (Tenth Lok Sabha) relating to Union-Excise Duties — short levy of duty due to misclassification — Prickly Heat Powder — A cosmetic.

(i) Thirty second Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Industry (Department of Heavy Industry) — Reservations for and employment of Scheduled Castes and Scheduled Tribes in Cement Corporation of India Ltd.

(ii) Thirty Fourth Report on action taken by Government on the recommendations contained in the twenty first Report (Tenth Lok Sabha) of the Committee on the Welfare of the Scheduled Castes and Scheduled Tribes on the Ministry of Human Resource Development (Department of Education) — Reservations for the employment of Scheduled Castes and Scheduled Tribes in Kendriya Vidyalaya Sangathan and Kendriya Vidyalayas including Reservations for Scheduled Castes and Scheduled Tribes in admission therein.

[Translation]

12.33 hrs.

## COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

### Thirty second, Thirty fourth and Thirty Sixth Reports

SHRI PARAS RAM BHARDWAJ (Saramgarh): Sir, I beg to present a copy

(iii) Thirty Sixth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance (Department of Economic Affairs—Investment Division) Reservation for and employment of Scheduled Castes and Scheduled Tribes in Unit Trust of India.